

Annexure-3

Name of the Corporate Debtor: Shree Ram Saw Mill Private Limited ; Date of commencement of Liquidation: 18th March 2023; List of stakeholders as on: 6th April 2023

(Amount in Rs.)

Sl. No.	Name of the Creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total of claims admitted					
1	State Bank of India	AAACS8577K	16.04.2021	2,51,95,06,516	1,20,27,00,000	Secured Loan	1,20,27,00,000	54.35%	Nil	Nil	1,31,68,06,516	Nil	The claim amount has been admitted as per the Supplemental deed of Guarantee dated 12 th April, 2012 which indicates that the amount of Rs. 1,20,27,00,000/- have been guaranteed by the Corporate Debtor to SBI for securing the funded/non funded facilities granted by SBI to Sri Balaji Logs Products Private Limited .
2	Indian Overseas Bank	1996	08.04.2021	91,01,59,222	91,01,59,222	Secured Loan	-	41.13%	Nil	Nil	-	Nil	Nil
				3,42,96,65,738	2,11,28,59,222		1,20,27,00,000	95.48%			1,31,68,06,516		